State	2002-03 No. Number of Prog. Participants Male Female			2003-04 No. Numl Prog. Partic Male		jerof 2004-05 No. ipants Number of Prog. Female Participants Male Female			
Assam	36	887	582	40	872	400	22	510	180
Manipur	16	337	187	17	800	340	17	281	169
Meghalaya	10	210	82	8	189	89	4	105	52
Mizoram	10	174	86	5	124	55	3	110	50
Nagaland	6	97	44	14	600	335	12	212	113
Sikkim	2	32	0	6	156	72	4	98	38
Tripura	4	108	21	5	126	59	3	95	40
Arunachal Pra	adesh 8	134	82	6	160	62	4	95	430

Adventure Promotion Programme

Celebration of National and International Days/Weeks

State 2002-03 No.			2003-0)4 No.	2004-05 No.		
	Number of P	rog.	Number of P	rog.	Number of Prog.		
	Participants 2	Male	Participants	Male	Participants Male		
	Female	Female		Female		Female	
Assam	212 26139	19581	188 20953	12826	198 15973	10675	
Manipur	56 2800	2384	140 5620	9230	78 5029	3124	
Meghalaya	13 471	313	45 11114	6100	36 1985	1421	
Mizoram	31 2048	1127	24 5460	3355	22 1428	1111	
Nagaland	4 60	79	134 5605	9216	55 4080	2837	
Sikkim	14 443	267	38 9105	4203	26 1515	1235	
Tripura	64 2758	970	22 5978	3514	24 1516	1016	
Arunachal Prade	esh 36 3323	2538	36 8343	4218	28 1529	1215	

Sports facilities in Tamal Nadu

4638. SHRI N.R. GOVINDRAJAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of proposals regarding sports facilities in Tamil Nadu received during the last two years;

(b) the number out of them lying pending; and

(C) by when these proposals are likely to be cleared?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) The details of proposals received from Tamil Nadu during the last two years (2003-04 to 2004-05) under the Schemes of" Grants for

240

[5 May, 2005] RAJYA SABHA

Creation of Sports Insfrestructure" and "Grants for Installation of Synthetic Playing Surfaces" for creation of sports facilities along their status have been given in the Statement (See below).

(b) The policy decision has been taken to transfer the Centrally Sponsored Scheme of Sports Infrastructure to the State sector *w.e.f.* 1.4.2005. The State Government shall, henceforth, entirely fund the construction of sports facilities. In view thereof, no action is possible on the proposals which could not be considered till 31.3.2005.

(C) In view of (b) above, does not arise.

Statement
Status of proposals received during 2003-04 and 2004-05 under the scheme
of grants for creation of sports infrastmcture

SI.	No. Project	Present Status 3
1	2	
1	Outdoor Stadium at Myladuthurai, Distt. Nagapattinam	Approved in principle Central assistance of Rs. 18.00 lakhs on 30.9.2004
2	Distt. Level sports Complex at Thlruvannamalai	Approved in principle Central assistance of Rs. 28.00 lakhs on 19.11.2004
3	Swimming Pool at Chennai by Dolphin club	Central assistance of Rs. 25.00 lakhs approved on 29.7.2004 and out of which Rs. 2.50 lakhs towards 1st instalment was released on 31.3.2005
4	Indoor Stadium at G.V. Residency Sowrpalayam, Coimbatore .	Deficiencies intimated on 5.1.2004
5	Indoor Stadium at Kodiakanal by St. Peters Matriculations Hr. Sec. School, Kodaikanal.	Deficiencies intimated on 19.8.2004
6	Swimming Pool at Tuticorin	Approved in principle Central assistance of Rs. 25.00 lakhs on 19.11.2004
7	Swimming Pool at Ettimadai Village, Coimbatore	Approved in principle Central assistance of Rs. 90.00 lakhs on 19.11.2004
8	Outdoor Stadium at Perambalur Taluk, Distt. Perambalur	In view of the decision to transfer the Sports Infrastructure Schemes to the State Govern- ments, the proposal was not considered for Central assistance.
9	Distt. Level Sports Complex at Thiruvallur	-do-

241

RAJYA SABHA

[5 May, 2005]

1	2	3
10	Outdoor Stadium at Paramakudi Taluk, Distt. Ramanathapuram	-do-
11	Basketball court at YMCA, Coimbatore	-do-
12	Outdoor Stadium at Nagapattinam Distt.	-do-
13	Outdoor Stadium at Sivkashi, Distt. Virudhnagar	-do-
14	Indoor Stadium at Krishnagiri Distt.	-do-
15	Outdoor Stadium at Uthangarai, Krishnegiri	-do-
16	Outdoor Stadium at Sivalarkulam, Alangullam Taluk, Tirunelveli	-do-
17	Outdoor Stadium at Kovilpatti Taluk, Distt. Toothukudi	-do-
18	Distt. Level Sports Complex, Theni	-do-
19	Shooting Range at TSP-III Veerapuram, Thiruvallur Distt.	-do-Battalion
20	Outdoor Stadium at Sendurai Taluk, Distt. Perambalur	-do-
21	Outdoor Stadium at Denakanikottai, Distt. Krishnagiri	State Government was requested on 14.12.2004 to reformulate the proposal
22	Rollet Skating Rink at SDAT Indoor Stadium, Chennai	State Government was requested on 9.11.2004 to first complete the already projects of Chennai and then resubmit the proposal.
23	Distt. Level Sports Complex at Karur	In view of the decision to transfer the Sports Infrastructure Schemes to the State Govern- ments, the proposal was not considered for Central Assistance. The State Govern. merit was informed accordingly on 28.4.2005.
24	Outdoor Stadium at Kallidai Kuruchi, Tirunelveli	-do-
25	Swimming Pool at Stadium Complex Pudukkottai	-do-

242

Status of proposals received under the scheme of grants for installation of synthetic

planning surfaces

SI.	No Project	Present Status
1	Installation of Athletic Synthetic Track at Madurai	In view of the decision to transfer the Sports Infrastructure Schemes to the State Govern-
2	Construction of Hockey Surface at Tirunelveli	ments, the proposals were not considered for Central assistance.
3	Construction of Hockey Surface, YMCA College, Chennai, Tamil	

Setting up of village sports academies

4639. SHRI N. R. GOVINDRAJAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the funds allocated for sporting events of Indian Origin (Kabaddi, Kho-Kho, etc.) during the last three years, State-wise;

(b) whether traditional sports of Indian origin are vanishing gradually as they are not given priority and encouragement;

(c) if so, the details thereof; and

(d) whether Government propose to provide opportunities to rural sports persons at national and international level by setting up village sports academy and providing them training and other facilities?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): (a) 'Sports' is a State subject and promotion of Sports at the State level is the responsibility of the concerned State Government. National Sports Federations are also responsible to promote sports at national and international level. However, Government during the last three years sanctioned Rs. 1.92 crores to recognized National Sports Federations dealing the discipline of Indian origin such as Atya Pattya, Carrom, Kabaddi and Kho-Kho. However, these funds are not allocated State-wise. Besides the sports tournaments are organized in the discipline of Kho-Kho and Kabaddi under the rural Sports Programme. The details of financial assistance released to different States/UTs for organizing competitions in Kabaddi and Kho-Kho at district and State level under Rural Sports Programme during the last three years is given in the Statement (*See* below).

(b) and (c) No, Sir. India won Gold Medals in Kabaddi in Asian Games, 1994, 1998 and 2002. Similarly India won a Gold Medal in Kabaddi in World Championship held in 2004.